

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZP9/2015
PETITION NUMBER : TP 71/16
NAME OF THE PETITIONER(S) : PRAMEERCA ASPET-II CYPRUS
HOLDING LTD.
NAME OF THE RESPONDENT(S) : METROCORP INFRASTRUCTURE
LTD. & 5 OTHERS
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	ADITH NARAYAN. V 917665829	COUNSEL FOR PETITIONER	[Signature]
2.	SMARAN SHERY	COUNSEL FOR PETITIONER	[Signature]
3.	BHARATH R 9448052495	Counsel for R-1 to R-3 R-6	[Signature]

M/s. Keystone Partners, filed vakalat for petitioner. Shri Bharat, Advocate, undertakes to file vakalat for R-1 to 3.

Fresh notices to R-4 to R-6. Counsel for petitioner is directed to service notices to R-4 to R-6 by collecting from the Registry.

For filing vakalat filing 2 sets of copies posted to 10.03.2017.

MEMBER (J)

MEMBER (T)